

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road**  
**New Delhi – 110003**

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**CIRCULAR**

Date : 13.02.2020

Despite the option of online payment of the Court fees, the Commissions/ Parties/ Counsels are making payment of Court fees through DDs & IPOs at the APTEL counter. The paper work of the same takes around one week and then the PAO deposits the said DDs in the bank, which further takes around 2 -3 days for encashment. In some cases the DD even turn stale and have to be returned for revalidation. Moreover, due to the above said paper processing, there is loss of government revenue (interest), due to delay of 7-10 days in the transition process of DDs.

Accordingly, the Commissions/ Parties/ Counsels shall avail the online mode of court fees payment as far as possible.

This has been issued with prior concurrence of Hon'ble Chairperson, APTEL.

(Sachin Sangwan)  
Deputy Registrar  
APTEL

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1. Administration Section
2. All the Notice Boards of the Tribunal
3. All the PPS/PS to Hon'ble Judicial Members/Members for submission of this circular before the Hon'ble Members for information
4. Bar Room of APTEL
5. APTEL Website